

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Zenica Cars India Private Limited Date of Commencement of Liquidation: 25-04-2025; List of Stakeholders as on Date: 15-10-2025; Name of IP: Mr. Navneet Gupta; Process Number: 1; Last 5 digit of registration number: 10619

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|-----------------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 9 | 5645134827.41 | 7 | 5599773235.17 | 0 | 45361592.24 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 319442577.82 | 3 | 309628383.00 | 0 | 9814194.82 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 1 | 959501.00 | 0 | 0 | 0 | 959501.00 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 5 | 8315709.05 | 4 | 7335458.00 | 0 | 980251.05 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 6 | 125771460.48 | 6 | 109364614.82 | 0 | 16406845.66 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 4 | 39524372.00 | 3 | 39406654.00 | 0 | 117718.00 | 0 | Annexure 9 |
| Total | | 28 | 6139148447.75999 9 | 23 | 6065508344.99 | 0 | 73640102.77 | 0 | |